

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**CAUSE LIST – Court Nos. 1 & 2**

Date: 10-10-2018

**Court – 1**

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	M.A.No. 125 &152 of 2016(SZ) <b>IN</b> Application No. 103 of 2016(SZ)	Puducherry Environment Protection Association, Rep. by its Secretary, K.Irisappan, Koodapakkam Post <b>Vs</b> Union of India, Rep. by its Secretary, The Ministry of Environment, Forests and Climate Change, New Delhi and others	M/s. A.Yogeshwaran <b>Counsel for Applicant</b>  M/s.M.R Gokul Krishnan for R1 M/s.Me.Sarashwathy for R2 M/s. H. Yasmeen Ali for R3 & R4 M/s.Dr.Sudhir Ravindran for R5	<b>27-11-2018</b>
2	M.A.No 126 of 2016 (SZ) <b>IN</b> Appeal No. 123 of 2016(SZ)	Puducherry Environment Protection Association, Rep. by its Secretary, K.Irisappan, Koodapakkam and post <b>Vs</b> Union of India, Rep. by its Secretary, The Ministry of Environment Forests and Climate Change, New Delhi and others	M/s. A.Yogeshwaran <b>Counsel for Appellant</b>  M/s.M.R Gokul Krishnan for R1 M/s.Me.Saraswathy for R2 M/s. H. Yasmeen Ali for R3 & R4 M/s.Dr. Sudhir Ravindran for R5	<b>27-11-2018</b>
3	M.A.No.205 of 2017(SZ) <b>IN</b> Application No.228 of 2016(SZ)	D.Yugandhar Madan Mohan Rao, Guntur District <b>Vs</b> TGV Krishna Reddy Guntur District, Andhra Pradesh and 5 others	M/s.G.Sai Krishna Srinivas L.G.Sahadevan <b>Counsel for Applicant</b>  M/s. J.Srinivas Mohan for R1 M/s.H.Yasmeen Ali for R2 & R3 M/s.T.Sai Krishnan for R5 M/s.Su.Srinivasan for R6	<b>27-11-2018</b>

	Application No.228 of 2016(SZ)	TGV Krishna Reddy Guntur District, Andhra Pradesh <b>Vs</b> The State of Andhra Pradesh Rep., by its Prl Secretary Department of Mines & Geology Government of Andhra Pradesh, Secretariat, Hyderabad and 4 others	M/s. J.Srinivas Mohan <b>Counsel for Applicant</b> M/s.H.Yasmeen Ali for R1 & R2 M/s.G.Sai Krishna Srinivas L.G.Sahadevan for R4 M/s.T.Sai Krishnan for R5 M/s.Su.Srinivasan for R6	
4	Application No.116 of 2017(SZ)	P.Thiruvvarasan, Chidambaram Taluk, Cuddalore District <b>Vs</b> The Executive Officer, Chidambaram Taluk, Cuddalore District And 6 others	M/s.R.Gururaj <b>Counsel for Applicant</b> M/s E.Manoharan for R1 M/s. Abdul Saleem for R2,R3 M/s. H.Yasmeen Ali for R4,R5 M/s.L.G.Sahadevan for R6 & R7	<b>27-11-2018</b>

## Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
5	Application No.105 of 2015(SZ)	Voice of Nature Vengathur Kandigai, Manavalanagar, Thiruvallur <b>Vs</b> The National Highways Authority of India, rep by its Chairman, New Delhi and others	M/s. A. Yogeswaran <b>Counsel for Applicant</b>  M/s. Su. Srinivasan for R1 M/s.Gosala Srinivasan Rao for R2 M/s. Me. Sarashwathy for R3 M/s. H. Yasmeen Ali for R4,R5,R7,R8 M/s. E. Manoharan for R6	<b>27-11-2018</b>
6	M.A.No.182 of 2017 <b>IN</b> Application No. 87 of 2016(SZ)	Kalaiselvam, Bhuvanagiri Taluk, Cuddalore District and others <b>Vs</b> The Union of India, Rep. by its Secretary to Government, MoEF & CC,	M/s. M.Sivavarthanan, <b>Counsel for Applicant</b> M/s.Me.Saraswathy for R1 M/s.E.Manoharan for R2 & R3 M/s.S.Azhagam Perumal for R4 M/s .K.Parthasarathy for R5	<b>27-11-2018</b>

	Application No. 87 of 2016(SZ)	New Delhi and others  Kalaiselvam, Bhuvanagiri Taluk, Cuddalore District and others <b>Vs</b> The Union of India, Rep. by its Secretary to Government, MoEF & CC, New Delhi and others	M/s. M. Sivavarthanan, <b>Counsel for Applicant</b>  M/s.Me.Saraswathy for R1 M/s.E.Manoharan for R2 & R3 M/s.S.Azhagam Perumal for R4 M/s .K.Parthasarathy for R5	
7	Application No.81 of 2017 (SZ)	Pudhucherry Environment Protection Association Rep.,by its Honorary President Mr.R.Kothandaraman Pudhucherry <b>Vs</b> Central Pollution Control Board, Rep., by its Member Secretary Karnataka	M/s. Yogeshwaran <b>Counsel for Applicant</b>  M/s. T.N.C. Kaushik for Respondent	<b>27-11-2018</b>
8	Application No.221 of 2017 (SZ)	Sairam Avenue First Cross Street Owners and Residents Welfare Association, Rep.,by its Secretary, K.Thiagarajan <b>Vs</b> The Department of Urban Development, Rep.,by the Secretary in Charge, State of Tamil Nadu, Secretariat, Chennai, and 3 others	M/s. P.Anbarasan <b>Counsel for the Applicant</b>  M/s. E.Manoharan for R1 M/s. Rita Chandrasekar for R2 M/s. R.Suriya Prakash for R3 & R4	<b>27-11-2018</b>

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